Most Immediate
Election Matter

F. No. C-50/75/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

*****

New Delhi the 31st October, 2019

To
The concerned Chief Commissioners/Director Generals in CBIC.

Subject: General Election to the Legislative Assemblies of Jharkhand, 2019 and some bye-elections- Briefing Meeting of Expenditure Observers-reg.

Sir,

2. In continuation to the letter dated 30.10.2019, following 04 IRS (C&CE) Officers (as in Annexure-A) are also required to attend the Briefing Meeting organized by the Election Commission of India at Pravasi Bharatiya Kendra (Auditorium Hall), Dr. Jose P. Rizal Marg, Chanakyapuri, New Delhi – 110021 on 02.11.2019 at 09:00 AM without fail.

Encl. as above

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-2095529

Copy to:
1. The Under Secretary, (Shri Rajan Jain), Election Commission of India, New Delhi for information.
2. The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 29 October, 2019

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to Legislative Assembly of Jharkhand, 2019 and some bye-elections
Briefing meeting of Expenditure Observers – Reg.

Sirs,

I am directed to refer to your letter no. C-50/75/2019-Ad. II, dated 17.10.2019 and to
state that in exercise of the power conferred on it by Article 324 of Constitution and Section
20B of the Representation of the People Act, 1951, the Election Commission hereby appoints
34 IRS(C&CE) Officers (as per list enclosed) as Expenditure Observers for General Election
to Legislative Assembly of Jharkhand, 2019 and some bye-elections. The Commission has
organized a briefing meeting for the Expenditure Observers on 02.11.2019 at Pravasi
Bharatiya Kendra (Auditorium Hall), Dr. Jose P. Rizal Marg, Chanakya, New Delhi-
110021.

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of
the Representation of the People Act, 1951, they will be deemed to be on deputation to the
Election Commission from now till the completion of elections. Working as Observers of the
Election Commission they will be subject to the control, superintendence and discipline of the
Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from
their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of
their Ministry or Department/Office. They are also entitled to travel by air by any scheduled
commercial flight of any airlines. However, whenever they travel by train, it shall be as per
their entitled class.

4. The Officers are also required to go through “Compendium of Instructions on
Election Expenditure Monitoring (February, 2019)” available on the ECI website
www.eci.gov.in-Compendium of Instructions-Compendium of Instructions on Election
Expenditure Monitoring (February, 2019) and www.eci.gov.in-MENU-ECI Officials-
Observer’s Portal-Link to Observer-Compendium of Instructions on Election
Expenditure Monitoring (February, 2019).
5. The officers may be informed that—

(i) The officers are required to upload their photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.

(ii) User id and password for accessing the Observer portal is ‘Observer Code’ mentioned against his/her name. The officers should change their passwords on first login, if they so wish.

(iii) The officers are requested to remain in contact with their Nodal Officer.

(iv) The deployment order indicating the State, District and Constituency shall be given during the briefing.

(v) Failure to attend briefing session may result in disciplinary action.

6. In this connection, I am directed to forward herewith a list of Expenditure Observers [34 IRS(C&C) Officers] with the request to intimate them immediately, with directions to ensure their presence in the Briefing Meeting at Pravasi Bharatiya Kendra (Auditorium Hall), Dr. Jose P. Rizal Marg, Chanakyapuri, New Delhi-110021 on 02.11.2019 according to list enclosed herewith without fail. The Expenditure Observers may be informed to report at 09:00 AM for registration followed by briefing by the Commission.

7. The receipt of the letter by Expenditure Observers and the delivery of the same may be confirmed in writing to the Commission by 01.11.2019 (F/N).

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY

Annexure: List of Expenditure Observers
Most Immediate
Election Matter

F. No. C-50/75/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 30th October, 2019

To

The concerned Chief Commissioners/Director Generals in CBIC.

Subject: General Election to the Legislative Assemblies of Jharkhand, 2019 and some bye-elections- Briefing Meeting of Expenditure Observers-reg.

Sir,

I am directed to refer to Election Commission of India’s letter No. 464/ECI/DD/EEM/Exp.Obs/EEPS/2019/ Vol.III dated 25.10.2019 and this Department’s letter of even number dated 28.10.2019 on the subject cited above appointing 34 IRS(C&CE) officers as Expenditure Observers for the forthcoming General Election to the Legislative Assemblies of Jharkhand, 2019 and some bye-elections.

2. 06 officers as at Annexure-I have been considered for exemption from Election Duty. As desired by the Election Commission of India list of 06 officers as substitutes is enclosed at Annexure-II.

3. The Election Commission of India has also desired that such substitutes are also required to attend the Briefing Meeting.

4. Accordingly, the concerned Chief Commissioners are requested to direct the officers at Annexure-II to attend the Briefing Meeting of the Election Commission of India at Pravasi Bharatiya Kendra (Auditorium Hall), Dr. Jose P. Rizal Marg, Chanakyapuri, New Delhi -110021 on 02.11.2019 at 09:00 AM without fail.

5. The officers at Annexure-I may not attend the briefing meeting

Encl. as above

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-2095529

Copy to:
1. The Under Secretary, (Shri Rajan Jain), Election Commission of India, New Delhi for information w.r.t. your letter dated 28.10.2019.
2. The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.

(S.A. Ansari)
Under Secretary to the Government of India
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<td>Dr. Shyam Dadwal</td>
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